

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 137 of 2020

IN THE MATTER OF:

Manjunath Ravindra & Anr. ...Appellants.

Versus

Mentor Capital Ltd. & Ors. ...Respondents.

Present:

**For Appellant: Mr. D. Abhinav Rao, Mr. Naman Joshi (PCS) and
Ms. Monalisa Kosaria, Advocates.**

**For Respondent: Mr. Dinkar Singh, Mr. Upinder Singh,
Ms. Aparna Wagle, Mr. Ankur Loona,
Advocates for R-1 to R-4.**

Mr. Theerthesh BS.

Mr. S. Vivekananda, Advocate for R-5 to R-7.

WITH

Company Appeal (AT) No. 164 of 2020

IN THE MATTER OF:

Mentor Capital Ltd. & Ors. ...Appellants.

Versus

Ramsons Vikram Pvt. Ltd. & Ors. ...Respondents.

Present:

**For Appellant: Mr. Dinkar Singh, Mr. Upinder Singh,
Ms. Aparna Wagle, Mr. Ankur Loona, Advocates**

**For Respondent: Mr. D. Abhinav Rao, Mr. Naman Joshi (PCS) and
Ms. Monalisa Kosaria, Advocates for R-3.**

Mr. S. Vivekananda and Mr. Theerthesh BS

Advocates for R-1,2 & 8.

WITH

Company Appeal (AT) No. 236 of 2020

IN THE MATTER OF:

Ramsons Vikram Pvt. Ltd. & Ors. ...Appellants.

Versus

Mentor Capital Ltd. & Ors. ...Respondents.

Present:

**For Appellant: Mr. S. Vivekananda and Mr. Theerthesh BS
Advocates.**

**For Respondent: Mr. Dinkar Singh, Mr. Upinder Singh,
Ms. Aparna Wagle, Mr. Ankur Loona,
Advocates for R-1 to R-4.
Mr. D. Abhinav Rao, Mr. Naman Joshi (PCS) and
Ms. Monalisa Kosaria, Advocates for R-5 to R-6.**

ORDER
(Virtual Mode)

18.03.2021 In *Company Appeal (AT) No. 236 of 2020*, Learned Counsel for Appellant states that he wants to file Application for rectification of typing errors in the Appeal. Application may be filed before next date.

In these three Appeals, Respondents who have not filed Reply-Affidavits, may file their Reply/s within two weeks. Rejoinder, if any, may be filed within a week, thereafter.

List these three Appeals 'For Admission (After Notice)' Hearing on **29th April, 2021.**

Interim Orders as passed in *Company Appeal (AT) No. 137 of 2020*, on 31.08.2020 to continue till next date.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./kam.

Company Appeal (AT) No. 137, 164 and 236 of 2020